Drinking water facilities in rural areas of Gujarat

2184. SHRI AHMED PATEL: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to states:

(a) whether Government are providing safe drinking water facilities in rural areas of Gujarat under Rajiv Gandhi National Drinking Water Mission;

(b) if so, what are the details thereof;

(c) the number of villages covered so far by the Mission, with district-wise details thereof; and

(d) the number of villages likely to be covered In the State by the Mission by the end of this century?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS & EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) (a) and (b) Yes, Sir. In Gujarat, 21578 and 7974 habitations have been fully and partially covered respectively with safe drinking water upto 1.4.1996.

(c) The progress of Implementation of Rural Water Supply Programme is monitored at the State level only and the district-wise ••information is not maintained at the Central Government level.

(d) All not covered habitation and partially covered habitation (a-10 lpec) are proposed to be covered with safe

drinking water facilities by 1997-98.

100 Per Cent Financial Grants to Eluru and Tadcpalligudcm Towns in Andhra Pradesh

2185. SHRI YERRA NARAYANASWAMY: Will the PRIME MINISTER be pleased to refer to answer to Unstarred Question 153 given in the Rajya Sabha on the 21st November, 1996 and state:

(a) whether any financial grants on 100 per cent grant basis are proposed to be given for Eluru and Tadepalligudem towns in Andhra Pradesh;

(b) whether it is a fact that 100 per

cent grants being given to some municipalities; and

(c) if so, the reasons for such distinctions?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) (a) No, Sir.

(b) No, Sir.

(0) 110, 511

(c) Does not arise.

Production of Hydrocarbons

2186. SHRIMATI JAYANTI PATNAIK: Will the PRIME MINISTER be pleased to state:

(a) whether any steps have been taken by Government for production of hydrocarbons;

(b) if so, the achievements made in that regard during the 8th Five Year Plan;

(c) the oil companies which have been entrusted with the task to increase the production of hydrocarbons during the above Plan period;

(d) whether any steps are being taken to complete the ongoing projects;

(e) if so, the progress as on date; and

(f) the projection made for completion of those projects?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) Various steps taken by the Government to increase the production of hydrocarbons are:—

- --Development of new fields and addmitional development of existing fields.
- —Implementation of Enchanced Oil Recovery (EOR) Schemes and extension of some of EOR schemes from pilot scale to full scale field application.